GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO. 1403

TO BE ANSWERED ON THE 12TH DECEMBER, 2023

PROMOTION OF FPOS

1403. SHRI CHANDESHWAR PRASAD:

SHRI JAGDAMBIKA PAL:

SHRI SATYADEV PACHAURI:

SHRI RAMESH BIDHURI:

SHRIMATI REKHA VERMA:

SHRI ANNASAHEB SHANKAR JOLLE:

SHRI BHOLANATH (B.P. SAROJ):

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether it is a fact that Farmer Producers Organisation (FPOs) perform better under women;
- (b) if so, the steps taken to promote theparticipation of women in Farmer producer's Organisation;
- (c) the steps taken by the Government to promoteFarmer Producer Organisations; and
- (d) the list of the number of Farmer ProducerOrganisations set up in the country, Statewise?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI ARJUN MUNDA)

(a) & (b): Ministry of Agriculture & Farmers Welfare, Department of Agriculture & Farmers Welfare, has not conducted study on Farmer Producer Organizations (FPOs) performing better under women. However, under Central Sector Scheme (CSS) for "Formation and Promotion of 10,000 Farmer Producer Organizations (FPOs)", women FPOs are also being formed & promoted.

As per the Operational Guidelines of the said scheme, FPO provide special focus to include small, marginal and women farmers/women SHGs, SC/ST farmers and other

economically weaker categories etc. as members to make FPOs more effective and inclusive. Further, for availing equity grant under the 10,000 FPOs scheme, Women farmers' participation as its shareholdersis preferred. In the Board of Directors (BoD) and Governing Body (GB), as the case maybe, there shall be adequate representation of women farmer member(s) and there should be minimum one-woman member.

(c) & (d): The Government of India has launched the Central Sector Scheme for "Formation and Promotion of 10,000 Farmer Producer Organizations (FPOs)" in the year 2020 with a total budgetary outlay of Rs.6865 Crores which will enable farmers to enhance their bargaining power, leverage economies of scale, reduction in cost of production and enhancing farmers' incomes through aggregation of their agricultural produce, thus playing a major role towards sustainable incomes. Under the said scheme, FPOs being provided financial assistance upto Rs.18.00 lakh per FPO for a period of 03 years. In addition to this, provision has been made for matching equity grant uptoRs.2,000 per farmer member of FPO with a limit of Rs.15.00 lakh per FPO and a credit guarantee facility upto Rs.2 crore of project loan per FPO from eligible lending institution to ensure institutional credit accessibility to FPOs. Further, Rs.25 Lakhs are given to CBBOs for hand holding each FPO over a period of five years.

As on 30.11.2023, under the said scheme so far, 7597 FPOs have been registered. The State-wise number of FPOs registered is at Annexure.

Annexure

State-wise number of FPOs registered

1 Andaman & Nicobar 7 2 Andhra Pradesh 355 3 Arunachal Pradesh 118 4 Assam 299 5 Bihar 474 6 Chhattisgarh 159 7 Goa 08 8 Gujarat 388 9 Haryana 148 10 Himachal Pradesh 116 11 Jammu & Kashmir 200 12 Jharkhand 276 13 Karnataka 270 14 Kerala 122 15 Ladakh 03 16 Lakshadweep 01 17 Madhya Pradesh 566 18 Maharashtra 521 19 Manipur 75 20 Meghalaya 52 21 Mizoram 48 22 Nagaland 81 23 Odisha 409 24 Puducherry 05 25 Punjab 118 <	Sr. No.	States and Union Territories	Number of FPOs Registered
3 Arunachal Pradesh 118 4 Assam 299 5 Bihar 474 6 Chhattisgarh 159 7 Goa 08 8 Gujarat 388 9 Haryana 148 10 Himachal Pradesh 116 11 Jammu & Kashmir 200 12 Jharkhand 276 13 Karnataka 270 14 Kerala 122 15 Ladakh 03 16 Lakshadweep 01 17 Madhya Pradesh 566 18 Maharashtra 521 19 Manipur 75 20 Meghalaya 52 21 Mizoram 48 22 Nagaland 81 23 Odisha 409 24 Puducherry 05 25 Punjab 118 26 Rajasthan	1	Andaman & Nicobar	7
4 Assam 299 5 Bihar 474 6 Chhattisgarh 159 7 Goa 08 8 Gujarat 388 9 Haryana 148 10 Himachal Pradesh 116 11 Jammu & Kashmir 200 12 Jharkhand 276 13 Karnataka 270 14 Kerala 122 15 Ladakh 03 16 Lakshadweep 01 17 Madhya Pradesh 566 18 Maharashtra 521 19 Manipur 75 20 Meghalaya 52 21 Mizoram 48 22 Nagaland 81 23 Odisha 409 24 Puducherry 05 25 Punjab 118 26 Rajasthan 475 27 Sikkim 13 28 Tamil Nadu 391 29 <t< td=""><td>2</td><td>Andhra Pradesh</td><td>355</td></t<>	2	Andhra Pradesh	355
5 Bihar 474 6 Chhattisgarh 159 7 Goa 08 8 Gujarat 388 9 Haryana 148 10 Himachal Pradesh 116 11 Jamru & Kashmir 200 12 Jharkhand 276 13 Karnataka 270 14 Kerala 122 15 Ladakh 03 16 Lakshadweep 01 17 Madhya Pradesh 566 18 Maharashtra 521 19 Manipur 75 20 Meghalaya 52 21 Mizoram 48 22 Nagaland 81 23 Odisha 409 24 Puducherry 05 25 Punjab 118 26 Rajasthan 475 27 Sikkim 13 28 Tamil Nadu	3	Arunachal Pradesh	118
6 Chhattisgarh 159 7 Goa 08 8 Gujarat 388 9 Haryana 148 10 Himachal Pradesh 116 11 Jamru & Kashmir 200 12 Jharkhand 276 13 Karnataka 270 14 Kerala 122 15 Ladakh 03 16 Lakshadweep 01 17 Madhya Pradesh 566 18 Maharashtra 521 19 Manipur 75 20 Meghalaya 52 21 Mizoram 48 22 Nagaland 81 23 Odisha 409 24 Puducherry 05 25 Punjab 118 26 Rajasthan 475 27 Sikkim 13 28 Tamil Nadu 391 29 Telangana	4	Assam	299
7 Goa 08 8 Gujarat 388 9 Haryana 148 10 Himachal Pradesh 116 11 Jammu & Kashmir 200 12 Jharkhand 276 13 Karnataka 270 14 Kerala 122 15 Ladakh 03 16 Lakshadweep 01 17 Madhya Pradesh 566 18 Maharashtra 521 19 Manipur 75 20 Meghalaya 52 21 Mizoram 48 22 Nagaland 81 23 Odisha 409 24 Puducherry 05 25 Punjab 118 26 Rajasthan 475 27 Sikkim 13 28 Tamil Nadu 391 29 Telangana 269 30 Tripura 52 31 Uttar Pradesh 1,150 32 <td>5</td> <td>Bihar</td> <td>474</td>	5	Bihar	474
8 Gujarat 388 9 Haryana 148 10 Himachal Pradesh 116 11 Jammu & Kashmir 200 12 Jharkhand 276 13 Karnataka 270 14 Kerala 122 15 Ladakh 03 16 Lakshadweep 01 17 Madhya Pradesh 566 18 Maharashtra 521 19 Manipur 75 20 Meghalaya 52 21 Mizoram 48 22 Nagaland 81 23 Odisha 409 24 Puducherry 05 25 Punjab 118 26 Rajasthan 475 27 Sikkim 13 28 Tamil Nadu 391 29 Telangana 269 30 Tripura 52 31 Uttar Pradesh 1,150 32 Uttarakhand 134	6	Chhattisgarh	159
9 Haryana 148 10 Himachal Pradesh 116 11 Jammu & Kashmir 200 12 Jharkhand 276 13 Karnataka 270 14 Kerala 122 15 Ladakh 03 16 Lakshadweep 01 17 Madhya Pradesh 566 18 Maharashtra 521 19 Manipur 75 20 Meghalaya 52 21 Mizoram 48 22 Nagaland 81 23 Odisha 409 24 Puducherry 05 25 Punjab 118 26 Rajasthan 475 27 Sikkim 13 28 Tamil Nadu 391 29 Telangana 269 30 Tripura 52 31 Uttarakhand 1,150 32 Uttarakhand 134 33 West Bengal 294	7	Goa	08
10 Himachal Pradesh 116 11 Jammu & Kashmir 200 12 Jharkhand 276 13 Karnataka 270 14 Kerala 122 15 Ladakh 03 16 Lakshadweep 01 17 Madhya Pradesh 566 18 Maharashtra 521 19 Manipur 75 20 Meghalaya 52 21 Mizoram 48 22 Nagaland 81 23 Odisha 409 24 Puducherry 05 25 Punjab 118 26 Rajasthan 475 27 Sikkim 13 28 Tamil Nadu 391 29 Telangana 269 30 Tripura 52 31 Uttar Pradesh 1,150 32 Uttarakhand 134 33 West Bengal 294	8	Gujarat	388
11 Jammu & Kashmir 200 12 Jharkhand 276 13 Karnataka 270 14 Kerala 122 15 Ladakh 03 16 Lakshadweep 01 17 Madhya Pradesh 566 18 Maharashtra 521 19 Manipur 75 20 Meghalaya 52 21 Mizoram 48 22 Nagaland 81 23 Odisha 409 24 Puducherry 05 25 Punjab 118 26 Rajasthan 475 27 Sikkim 13 28 Tamil Nadu 391 29 Telangana 269 30 Tripura 52 31 Uttar Pradesh 1,150 32 Uttarakhand 134 33 West Bengal 294	9	Haryana	148
12 Jharkhand 276 13 Karnataka 270 14 Kerala 122 15 Ladakh 03 16 Lakshadweep 01 17 Madhya Pradesh 566 18 Maharashtra 521 19 Manipur 75 20 Meghalaya 52 21 Mizoram 48 22 Nagaland 81 23 Odisha 409 24 Puducherry 05 25 Punjab 118 26 Rajasthan 475 27 Sikkim 13 28 Tamil Nadu 391 29 Telangana 269 30 Tripura 52 31 Uttar Pradesh 1,150 32 Uttarakhand 134 33 West Bengal 294	10	Himachal Pradesh	116
13 Karnataka 270 14 Kerala 122 15 Ladakh 03 16 Lakshadweep 01 17 Madhya Pradesh 566 18 Maharashtra 521 19 Manipur 75 20 Meghalaya 52 21 Mizoram 48 22 Nagaland 81 23 Odisha 409 24 Puducherry 05 25 Punjab 118 26 Rajasthan 475 27 Sikkim 13 28 Tamil Nadu 391 29 Telangana 269 30 Tripura 52 31 Uttar Pradesh 1,150 32 Uttarakhand 134 33 West Bengal 294	11	Jammu & Kashmir	200
14 Kerala 122 15 Ladakh 03 16 Lakshadweep 01 17 Madhya Pradesh 566 18 Maharashtra 521 19 Manipur 75 20 Meghalaya 52 21 Mizoram 48 22 Nagaland 81 23 Odisha 409 24 Puducherry 05 25 Punjab 118 26 Rajasthan 475 27 Sikkim 13 28 Tamil Nadu 391 29 Telangana 269 30 Tripura 52 31 Uttar Pradesh 1,150 32 Uttarakhand 134 33 West Bengal 294	12	Jharkhand	276
15 Ladakh 03 16 Lakshadweep 01 17 Madhya Pradesh 566 18 Maharashtra 521 19 Manipur 75 20 Meghalaya 52 21 Mizoram 48 22 Nagaland 81 23 Odisha 409 24 Puducherry 05 25 Punjab 118 26 Rajasthan 475 27 Sikkim 13 28 Tamil Nadu 391 29 Telangana 269 30 Tripura 52 31 Uttar Pradesh 1,150 32 Uttarakhand 134 33 West Bengal 294	13	Karnataka	270
16 Lakshadweep 01 17 Madhya Pradesh 566 18 Maharashtra 521 19 Manipur 75 20 Meghalaya 52 21 Mizoram 48 22 Nagaland 81 23 Odisha 409 24 Puducherry 05 25 Punjab 118 26 Rajasthan 475 27 Sikkim 13 28 Tamil Nadu 391 29 Telangana 269 30 Tripura 52 31 Uttar Pradesh 1,150 32 Uttarakhand 134 33 West Bengal 294	14	Kerala	122
17 Madhya Pradesh 566 18 Maharashtra 521 19 Manipur 75 20 Meghalaya 52 21 Mizoram 48 22 Nagaland 81 23 Odisha 409 24 Puducherry 05 25 Punjab 118 26 Rajasthan 475 27 Sikkim 13 28 Tamil Nadu 391 29 Telangana 269 30 Tripura 52 31 Uttar Pradesh 1,150 32 Uttarakhand 134 33 West Bengal 294	15	Ladakh	03
18 Maharashtra 521 19 Manipur 75 20 Meghalaya 52 21 Mizoram 48 22 Nagaland 81 23 Odisha 409 24 Puducherry 05 25 Punjab 118 26 Rajasthan 475 27 Sikkim 13 28 Tamil Nadu 391 29 Telangana 269 30 Tripura 52 31 Uttar Pradesh 1,150 32 Uttarakhand 134 33 West Bengal 294	16	Lakshadweep	01
18 Maharashtra 521 19 Manipur 75 20 Meghalaya 52 21 Mizoram 48 22 Nagaland 81 23 Odisha 409 24 Puducherry 05 25 Punjab 118 26 Rajasthan 475 27 Sikkim 13 28 Tamil Nadu 391 29 Telangana 269 30 Tripura 52 31 Uttar Pradesh 1,150 32 Uttarakhand 134 33 West Bengal 294	17	Madhya Pradesh	566
20 Meghalaya 52 21 Mizoram 48 22 Nagaland 81 23 Odisha 409 24 Puducherry 05 25 Punjab 118 26 Rajasthan 475 27 Sikkim 13 28 Tamil Nadu 391 29 Telangana 269 30 Tripura 52 31 Uttar Pradesh 1,150 32 Uttarakhand 134 33 West Bengal 294	18		521
20 Meghalaya 52 21 Mizoram 48 22 Nagaland 81 23 Odisha 409 24 Puducherry 05 25 Punjab 118 26 Rajasthan 475 27 Sikkim 13 28 Tamil Nadu 391 29 Telangana 269 30 Tripura 52 31 Uttar Pradesh 1,150 32 Uttarakhand 134 33 West Bengal 294	19	Manipur	75
22 Nagaland 81 23 Odisha 409 24 Puducherry 05 25 Punjab 118 26 Rajasthan 475 27 Sikkim 13 28 Tamil Nadu 391 29 Telangana 269 30 Tripura 52 31 Uttar Pradesh 1,150 32 Uttarakhand 134 33 West Bengal 294	20		52
23 Odisha 409 24 Puducherry 05 25 Punjab 118 26 Rajasthan 475 27 Sikkim 13 28 Tamil Nadu 391 29 Telangana 269 30 Tripura 52 31 Uttar Pradesh 1,150 32 Uttarakhand 134 33 West Bengal 294	21	Mizoram	48
24 Puducherry 05 25 Punjab 118 26 Rajasthan 475 27 Sikkim 13 28 Tamil Nadu 391 29 Telangana 269 30 Tripura 52 31 Uttar Pradesh 1,150 32 Uttarakhand 134 33 West Bengal 294	22	Nagaland	81
25 Punjab 118 26 Rajasthan 475 27 Sikkim 13 28 Tamil Nadu 391 29 Telangana 269 30 Tripura 52 31 Uttar Pradesh 1,150 32 Uttarakhand 134 33 West Bengal 294	23	Odisha	409
26 Rajasthan 475 27 Sikkim 13 28 Tamil Nadu 391 29 Telangana 269 30 Tripura 52 31 Uttar Pradesh 1,150 32 Uttarakhand 134 33 West Bengal 294	24	Puducherry	05
27 Sikkim 13 28 Tamil Nadu 391 29 Telangana 269 30 Tripura 52 31 Uttar Pradesh 1,150 32 Uttarakhand 134 33 West Bengal 294	25	Punjab	118
28 Tamil Nadu 391 29 Telangana 269 30 Tripura 52 31 Uttar Pradesh 1,150 32 Uttarakhand 134 33 West Bengal 294	26	Rajasthan	475
29 Telangana 269 30 Tripura 52 31 Uttar Pradesh 1,150 32 Uttarakhand 134 33 West Bengal 294	27	Sikkim	13
30 Tripura 52 31 Uttar Pradesh 1,150 32 Uttarakhand 134 33 West Bengal 294	28	Tamil Nadu	391
30 Tripura 52 31 Uttar Pradesh 1,150 32 Uttarakhand 134 33 West Bengal 294	29	Telangana	269
31 Uttar Pradesh 1,150 32 Uttarakhand 134 33 West Bengal 294			
32Uttarakhand13433West Bengal294	31	i -	1,150
	33	West Bengal	294
		i	
